

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-07-2024 AT 10:30 AM**

CP(IB) 303/95/HDB/2021

AND

IA(IBC) 1431/2024 in CP(IB) 303/95/HDB/2021

u/s. 95 of IBC, 2016

IN THE MATTER OF:

State Bank of India, SAMB - II, Kachiguda, Rep.,
by Shri T. Veerabhadra Rao, AGM

...Petitioner

AND

J. Vikram & Vishwa Infrastructures and Services Pvt Ltd

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 1431/2024

Learned Counsel Ms Meghna, for applicant present through Video Conference.
Issue Notice to the respondent by registered/ speed post with acknowledgment
due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter
if any to be filed by the respondent within 10 days' time. Posted to 09.08.2024
for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)